(b) Two doses of measles vaccine have been introduced in the Universal Immunization Programme (UIP) in the year 2010-11. In 14 states/UTs where the evaluated coverage for measles was less than 80%, introduction of two doses of measles vaccine under UIP was preceded by a mass measles vaccination campaign covering children in the age group of 9 months to 10 years and 118 lakh children were vaccinated during these campaign. Laboratory supported measles surveillance has started in the country which is based on the polio surveillance model.

Disposal of bio-medical waste

1469. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government and other hospitals in the capital city, Delhi, lack facilities for disposal of bio-medical waste;
 - (b) if so, the details thereof;
- (c) whether instructions have been issued to all such hospitals to comply with the bio-medical waste disposal norms;
 - (d) if so, the details thereof; and
- (e) the details of the action plan to ensure that all the hospitals in Delhi are made to fall in line with the facilities for bio-medical waste disposal to help control the spread of any kind of afflictions?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) Monitoring of implementation of Bio-Medical Waste Management Rules 1998 amended in 2003 is done by State Pollution Control Board and Pollution Control Committee in Union Territory (UT). As per the information provided by the Delhi Pollution Control Committee (DPCC), it is not correct that Government and other hospitals in the capital city, Delhi lack facilities for disposal of bio-medical waste.

- (c) and (d) All hospitals have to comply with the provisions of Bio-medical Waste (Management & Handling) Rules, 1998 (BMW Rules) as amended to date.
- (e) DPCC has constituted three committees to decide the cases pertaining to the Authorization under BMW Rules and Consent under Air and Water Act. Besides, inspections are undertaken to ensure that the hospitals in Delhi are complying with BMW Rules, 1998. If any violation in the management of BMW Rules is found, during the inspections, action as per BMW Rules/policy is initiated.